

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 05.09.2022

Appeal No. 396 of 2022

Vinod Kumar Garg

..... Appellant

Versus

Securities & Exchange Board of India

... Respondent

Mr. Vikas Bengani, Advocate for the Appellant.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Ms. Binjal Samani, Ms. Moksha Kothari, Mr. Niket Dalal, Advocates i/b Vidhii Partners for the Respondent.

ORDER :

1. Adjourned on the request of the learned counsel for the respondent. List on September 13, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

05.09.2022
PTM